

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/00369/2018

Chandigarh, this the 26th day of March, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Ved Parkash-II son of late Sh. Rati Ram, aged 52 years, working as MTS, Office of RMS, Karnal, Haryana (Group-C).

....APPLICANT

(Present: Mr. V.K. Sharma, Advocate)

VERSUS

1. Union of India through the Secretary to the Government of India, Ministry of Communications & Information Technology, Department of Posts, Sanchar Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Haryana Circle, Ambala.
3. Director Postal Services, Haryana Circle, Ambala.
4. Superintendent, Railway Mail Service, Ambala Division, Ambala-133001.

....RESPONDENTS

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

Considering the fact that the Revision Petition under Rule 29 of the CCS (CCA) Rules, 1965, filed against the order of appellate authority affirming the order of subordinate authority is pending consideration therefore, as prayed the present Original Application (OA) is disposed of, at this stage, with a direction to the revisional authority to decide pending revision petition, by passing a reasoned and speaking order, within a period of two months from the date of

receipt of a certified copy of this order. Order so passed be duly communicated to the applicant.

The disposal of O.A. in the above terms shall not be construed as an opinion on the merit of this case.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 26.03.2018.

'rishi'

